

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI 'FRIDAY-F' Bench : NEW DELHI

BEFORE SHRI G.S. PANNU, HON'BLE VICE PRESIDENT
AND
SHRI ANUBHAV SHARMA, HON'BLE JUDICIAL MEMBER

ITA NO. 2838/DEL/2023
(AY 2008-09)

RISO INDIA PVT. LTD. VS. DCIT CIRCLE 21(2),
702, MADHUBAN BUILDING C.R. BUILDING, NEW DELHI – 2
55, NEHRU PLACE,
NEW DELHI – 110 019
(PAN: AADCR4540C) (RESPONDENT)
(APPELLANT)

Appellant by : None
Respondent by : Shri Om Parkash, Sr. DR.

Date of hearing : 09.02.2024
Date of pronouncement : 09.02.2024

ORDER

PER G.S. PANNU, VP :

This appeal by the Assessee for the assessment year 2008-09 is directed against the Order dated 10/8/2023 of the Learned CIT(A), NFAC, Delhi.

2. None appeared on behalf of the Assessee before us at the time of hearing. However, the assessee's Managing Director has filed an application dated Nil, seeking withdrawal of the appeal. The contents of the said application are reproduced as under:-

“With due respect, it is being stated that aforesaid case has now been fixed for hearing on dated 30.4.2024.

As informed earlier to your honour, we had filed the petition before AO, for processing of income tax refund in the light of CBDT Order F. No. 225/132/2023/ITA-II dated 16.10.2023, Ld. CBDT has allowed extension for processing of all pending returns upto 31.1.2024.

Now our AO has processed our return and allowed the refund due as per order attached at Appendix 1.

In the light of the above resolution, we like to withdraw our Appeal.

Please allow the withdrawal of appeal as requested above and oblige.”

3. Learned Senior DR has no objection on the request of the Assessee for withdrawal of appeal.
4. In view of above factual matrix, we accept the request of the assessee's Managing Director for withdrawal of the aforesaid appeal.
5. In the result, the appeal of the assessee is dismissed as withdrawn.

Sd/-

**(ANUBHAV SHARMA)
JUDICIAL MEMBER**

Sd/-

**(G.S. PANNU)
VICE PRESIDENT**

SRBhatnagar

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Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

By order

Assistant Registrar, ITAT: Delhi Benches-Delhi